

<b>Subject</b>	Opinion on Internet Telephony in India
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<b>Date</b>	Tuesday, May 20, 2008 12:34 am
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Hi Sir

I am not stake holder so i have no rights to suggest about Internet Telephony in India on behalf of TRAI consultation Paper on Internet Telephony.

first Thanks to all of you who think for such revolutionary path of Telecom for India.

May be many people not agree to launch such non-expensive technology & services in India. But as Electronics & telecomm Engineer I would say it will (VOIP) rule over 60% Telecomm service & solution market in next 5-6 years.

even though i have no rights to give opinion or suggestion on this i will when u going to regulate this in India TRAI or DOT should take close watch on all service providers as some part of this technology have lack of sequireness.so, you need to strictly implement lawful intercept with this. During this take care about it will not burden on providers(ISP, ITSP)smooth service provisioning.

Allow users & service provider to provide service with any standard & quality protocol like SIP, H.323,MGCP. I have more things that i need to share in terms of answers question that you ask in paper in 1 para.

so, can i answer that querys? By the way who is the stakeholder?

Awaiting for your Response.

Regards  
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